

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 188 of 2017 (SZ)

Applicant(s)
C.H. Balamohana
Puducherry

Vs. **Respondent(s)**
The Union of India. rep. by its Secretary
to Govt. MoEF & CC, New Delhi and 6
others

Legal Practitioners for Applicant(s)
Yogeshwaran
Neha Miriam Kurian

Legal practitioners for respondent(s)
M/s K. R. Harin for R2, R3 & R5

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 01.11.2017</p> <p>Applicant counsel present. R7 counsel present. Mrs. Padma filed Vakalat on 20.09.2017. Other respondents side no representation. For appearance of all other respondents & reply call on 15.11.2017.</p> <p>(Tmt. Meena Satheesh) Registrar</p>